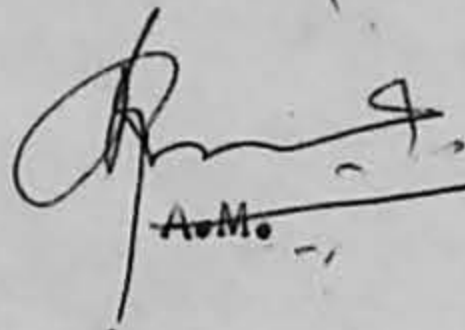
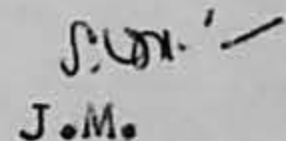


14.12.1998

Hon.Mr. S.L. Jain, J.M.
 Hon.Mr. G. Ramakrishnan, A.M.

None for the applicant. The respondents by Sri G.P. Agrawal, proxy to Sri P. Mathur, Advocate. The applicant has not filed R.A. so far. It be filed within a month. Adjourned. List this case for admission on 21.1.1999.


 A.M.


 J.M.

/m.m./

O.A.
 R.A. not filed
 so far.
 Dec
 14-1-99.

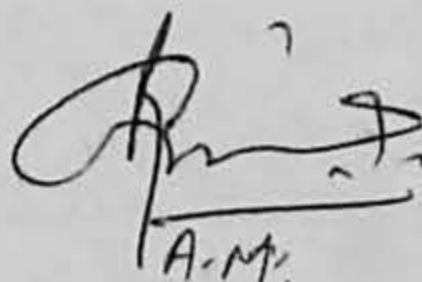
DRL(S)
 21-1-99

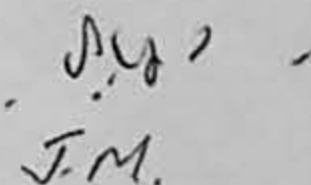
D.B. is not available
 in Court No I. Adjourned
 to 17-2-99 for admission

POC
 SL

17.2.99 Hon.Mr. S.L. Jain, J.M.
 Hon.Mr. G. Ramakrishnan A.M.

Applicant absent. None for the respondents. Applicant was absent on 5.8.98, 14.12.98 and even today. In the circumstances, when applicant has even not filed RA and he is absent, the case is dismissed for default of appearance of the applicant. No order as to costs.


 A.M.


 J.M.

(lv)